

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 23 OF 2018

Dated: 14th March, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

NTPC Limited ... **Appellant(s)**
Vs.
West Bengal State Electricity Distribution Company Ltd & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s): Mr. Arijit Maitra for R-6

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-9

Mr. R.B. Sharma
Mr. Mohit Mudgal for R-2 & R-12 & 13

ORDER

List this matter for hearing on **20.05.2019**, as agreed by the learned counsel for the Appellant and the Respondents.

(Ravindra Kumar Verma)
Technical Member

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(Justice N. K. Patil)
Judicial Member